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May '94	28.50	24.00
June '94	28.50	24.00
July '94	28.50	24.00
August '94	28.50	24.00
Sept. '94	28.50	24.00
October '94	42.15	41.00
November '94	42.15	41.00
December '94	42.15	41.00
January '95	42.15	41.00
February '95	42.00	41.00
March, '95	42.15	41.00

Coal supply to U.P. Thermal Power Stations

1970. DR. NAUNIHAL SINGH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that short supply of coal by Northern Coal Fields Limited, has adversely affected power generation at Anpara Thermal Power Project of the Uttar Pradesh State Electricity Board; if so, what are the reasons therefore;

(b) how much loss of energy generation has taken place due to short supply of coal in the above case; and

(c) what steps have been taken by Government to ensure that such a lapse does not recur?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) According to the information received from Coal India Ltd., the total coal despatches to Anpara Thermal Power Station during the period April, 1994 to February, 1995 were 5.438 million tonnes (provisional) as against the linkages of 5.440 million tonnes and against the pro-rata demand of 3.703 million tonnes assessed by CEA. Since coal supplies were almost at par with linkages, the question of coal shortage adversely affecting generation, does not arise.

(c) The Coal Companies are in a position to meet the entire demand of

UPSEB with the overall constraints including availability of wagons and payments against coal supplies. The despatches of coal for the power sector are monitored on a daily basis. Further the situation is reviewed every week in a high level meeting presided over by Secretary (Coordination) in the Cabinet Secretariat. Movement of coal to power sector is given utmost priority by Railways. On the basis of periodical reviews corrective action is taken wherever necessary.

Oxygen Plants at the Central Hospitals of BCCL

1971. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that while purchasing the three Oxygen Plants installed in the Central Hospitals at Dhanbad, Jealgora and Loyabad of Bharat Coking Coal Limited, due procedures have not been followed;

(b) whether these purchases had the approval of the Board of Functional Directors of the BCCL as required under the rules;

(c) if not, the reasons therefor;

(d) whether it is a fact that this contract has been awarded in violation of all the norms to only one particular contractor by manipulating the amount by showing it in three parts in order to avoid the requirement of due sanction by the Board of Functional Directors of BCCL;

(e) if so, whether the persons responsible for this irregularity have been punished; and

(0 if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (0- As per

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information received from Coal India Limited, purchase procedures were followed for procurement of Oxygen Concentrators for Central Hospital, Dhanbad under the jurisdiction of Bharat Coking Coal Limited. No Oxygen concentrators have been procured for Jealgora and Loyabad. According to Coal India Limited the purchase proposal was approved by the competent authority as per the delegation of power and the proposal did not require approval of Functional Directors of Bharat Coking Coal Limited.

Promotional drilling to extract lignite

1972. SHRI S. VIDUTHALAI VIRUMBI: Will the Minister of COAL be pleased to state:

(a) what is the result of "Promotional Drilling" taken-up in Mannarqudi and Veeranum area in Tamil Nadu;

(b) whether it is a fact that large quantity of lignite is available in those areas; and;

(c) if so, what are the actions taken to utilise these deposits in commercial line as done in Neyveli by Neyveli Lignite Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) As per information received from Mineral Exploration Corporation Limited (MECL), a total of about 1165 million tonnes and 17,940 million tonnes of lignite reserves have been assessed in Veeranam Eri and Mannargudi areas of Tamil Nadu respectively through promotional drilling being carried out by MECL.

(c) Exploitation of these reserves will depend on techno-economic considerations after completion of drilling and preparation of geological reports.

Mugoli and other Opencast Projects

1973. MISS SAROJ KHAPARDE: Will the Minister of COAL be pleased to state:

(a) whether Government have recently approved the Mugoli Opencast Project of the Western Coalfields Limited, in Maharashtra;

(b) if so, the details thereof;

(c) whether Government have also approved the Godavari Khani No. 10-A Incline Underground of the Singareni Collieries Company Limited; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (d). The Government have approved the Mugoli Opencast Project of Western Coalfields Ltd. and also the Revised Cost Estimates for Godavari Khani No. 10-A Incline Underground project of Singareni Collieries Company Ltd. Details of these projects are given below:—

		Capacity (m.t pa.)	Cost (Rs. Crores)
Mugoli WCL	OCP,	0.80	83.63
RCE Godavari No. 10-A UG, SCCL	for Khani Incline	0.77	116.53

State Governments proposal for Royalty on Coal

1974. SHRI SANJAY DALMIA: Will the Minister of COAL be pleased to state:

(a) whether Government have received any proposal from State Governments for revision of royalty on coal;

(b) if so, the details thereof; and

(c) the decision taken by Government in this regard?